<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 64 OF 2015 & IA Nos. 92, 121 & 131 of 2015

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Western Electricity Supply Company of Orissa Limited & Ors App Vs.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	Ms. Malavika Prasad		
Counsel for the Respondent(s)	:	Mr. G. Umapathy Mr. Aditya Singh for R-4		
		Mr. Rutwik Panda Mr. Anshu Malik for R-1		
		Mr. Dushyant Dave, Sr. Ac Mr. Raj Kumar Mehta Ms. Himanshi Andley Mr. Elangbam Premjit Sing		₹-2
		Mr. R.K. Mehta Mr. Elangbam Premjit Sing Ms. Himanshi Andley for R		
		Mr. Gautam Chawla for R-	4	

<u>ORDER</u>

We have heard learned senior counsel for Respondent No. 2.

List the matter for further hearing on <u>09.05.2017</u> at 2:30 p.m.

(I.J. Kapoor) Technical Member ss/pr (Justice Ranjana P. Desai) Chairperson